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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-----------|----------|--------------------------------------|
| CP(CAA) | - | Admission | 230/ 232 | Nandos Karnataka Restaurants Pvt Ltd |
| No.07/ | | | | |
| BB/2017 | | | | |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. S. Vivekaranda

K. S. Mallikarjun

Redy9036118414.

Counsel for petitioner is present. Report from ROC is received. Registry to address a letter to RD for filing report if any.

List it on 20.10.2017.

MEMBER (J)